

Webster

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (EAST)
KARKARDOOMA COURTS : DELHI

ORDER

In partial modification of earlier Order of this office, bearing No. 695-6071 Pr. D&SJ(E)/KKD/ Delhi/2024 dated 18.01.2024 and in view of Order bearing No. 40/D-3/Gaz.IA/DHC/2025 dated 17.10.2025 of Hon'ble High Court of Delhi, New Delhi, it is hereby ordered that Sh. Ravinder Singh-I, District Judge-03, East District, Karkardooma Courts will act as First Appellate Authority, East District, Karkardooma Courts, Delhi.

Officiating Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi.

15722 - 15827
No. _____/Pr. D&SJ(E)/KKD/Delhi/2025

Dated: **13 NOV 2025**

Copy forwarded for information and necessary action to:

1. All The Principal District & Sessions Judge, Delhi/ New Delhi.
2. The Secretary (AR), Administrative Reforms Deptt., 7th Level, C-Wing, Delhi Secretariat, GNCT, New Delhi.
3. The Joint Secretary (Law), Central Information Commission, August Kranti Bhawan, New Delhi.
4. The Officer Concerned.
5. All the Administrative Officer (Judl.)/In-charge Filing Section, Computer, Administration, General, Accounts, Vigilance, Judicial Branch and Care Taking Branch, Karkardooma Courts Delhi.
6. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
7. All the PIOs of all District Courts Delhi/ New Delhi.
8. P.S. to Ld. Principal District & Sessions Judge, East Delhi, Delhi.
9. Reader to the Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
10. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
11. For uploading on LAYERS.
12. Notice Board, East District, Karkardooma Courts, Delhi.
13. Concerned File.

Officiating Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi.